

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT-I)  
NEW DELHI.

108(ND)/2017

In the matter of:

Abhijit Paliwal

...Applicant

v.

Apramey Infrastructures Pvt. Ltd.

...Respondent

**SECTION:** Under Section 271(e)

**Order delivered on 30.11.2017**

**Coram**

R.VARADHARAJAN  
HON'BLE MEMBER(JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the petitioner

Mr.Anand Chhibar, Sr. Adv.  
Mr.Ashish Agarwal, Adv.  
Mr. Gurcharan Singh, Adv.

For the respondent

Mr. Virendr Ganda, Sr. Adv.  
Mr. Divyam Agarwal, Adv.  
Mr. Raghav Sabharwal, Adv.

**ORDER**

As in C.P. 60(ND) 2017 and C.P 119(ND) 2017.

Sdl—

(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

\*KCS\*

8 Sdl—

(R.VARADHARAJAN)  
MEMBER(JUDICIAL)